- (b) if so, the details thereof and the action taken thereon; and
- (c) if not, by when action would be taken to help the poor people like SCs/STs in rural areas of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No, Sir.

- (b) Does not arise.
- (c) Allotment of rice at subsidized rates is being made to Government of Andhra Pradesh under Targeted Public Distribution Scheme. For Antyodaya Anna Yojana Card holders, Government is allocating 35 kg. of rice per month at Rs. 3 per kg. to the State Government. Further, under Annapurna Scheme, indigent senior citizens of 65 years of age or above who are eligible for old age pension under the National Old age Pension Scheme but are not getting pension, are supplied 10 kg. of foodgrains free of cost.

## Sale of wheat below support price

†169. SHRI RAM JETHMALANI: SHRI SHIVANAND TIWARI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that wheat has been purchased at less than the stipulated support price in several States of the country recently;
- (b) if so, the facts in this regard, alongwith the name of the States where farmers were forced to sell their wheat at a rate below the support price; and
- (c) the quantum of wheat procured by the Central and State Government agencies in each State of the country during the last procurement season?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) In RMS 2009-10, no report of distress sale *i.e.* sale of wheat below the Minimum Support Price announced by the Government has been received from any State Government or from Food Corporation of India (FCI).

(c) State-wise procurement of wheat by FCI and State agencies during RMS 2008-09 and RMS 2009-10 (as on 26.6.2009) is given in the Statement (*See* below).

## Statement

State-wise procurement of wheat in Rabi Marketing Season 2008-09 and 2009-10

(in lakh tonnes)

Name of State/UT	2008-09	2009-10#
1	2	3
Punjab	99.40	107.19

<sup>†</sup>Original notice of the question was received in Hindi.

1	2	3
Haryana	52.37	69.12
Uttar Pradesh	31.37	36.70
Madhya Pradesh	24.10	19.18
Bihar	5.00	1.86
Rajasthan	9.35	11.45
Uttarakhand	0.85	1.40
Chandigarh	0.10	0.12
Delhi	0.07	0.00
Gujarat	<b>4.1</b> 5	0.75
Jharkhand	0.02	0.00
Maharashtra	0.10	0.00
Himachal Pradesh	0.00	0.01
Jammu and Kashmir	0.01	0.01
Total:	226.89	247.78

#Procurement position as on 26.6.2009.

## Subsidy for edible oil

170. SHRI P. RAJEEVE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government gives subsidy for edible oil; and
- (b) if so, whether there is any proposal to give subsidy to coconut oil?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No, Sir.

(b) There is no proposal to give subsidy to coconut oil.

## PDS outlets/ration dealers

- 171. DR. GYAN PRAKASH PILANIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
  - (a) the total number of PDS outlets/ration dealers in the country;
- (b) out of above, how many ration dealers were sentenced with imprisonment for malpractices/misappropriation/selling/diverting the items in open market, during the last three years;
  - (c) the persons arrested/prosecuted/convicted/FIRs filed during the last three years for